

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 186/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Tata Chemicals Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. Darinus Khambata along with Molla Hasan	Rham Rajadhyaksha i/b A2B & Partners	
	Himanshoo Tembe		
	Nayan Banerjee		

ORDER

C.S.A. No. 186/230-232/NCLT/MB/MAH/2017

Application allowed, vide separate Order.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)